

English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Statement regarding Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 1994-95.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed In Library. See No. LT-8525/95]

(b) (i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1994-95.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Calcutta, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8526/95]

(c) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 1994-95.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8527/95]

(d) (i) Review by the Government of the working of the Bharat Electronics Limited, Bangalore, for the year 1994-95.

(ii) Annual Report of the Bharat Electronics Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8528/95]

(e) (i) Review by the Government of the working of the Bharat Earth Movers Limited, Bangalore, for the year 1994-95.

(ii) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8529/95]

(f) (i) Review by the Government of the working of the Mazagon Dock Limited, Bombay for the year 1994-95.

(ii) Annual Report of the Mazagon Dock Limited,

Bombay, for the year 1994-95, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8530/95]

(2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Bharat Electronics and the Department of Defence Production and Supplies, Ministry of Defence, for the year 1995-96.

[Placed in Library. See No. LT-8531/95]

### **Consumer Protection(Second Amendment) Rules, 1995.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DEPARTMENT OF INDIAN SYSTEMS OF MEDICINE AND HOMOEOPATHY) (SHRI PABAN SINGH GHATOWAR) : Sir, I, on behalf of Shri Venod Sharma, beg to lay on the Table :

A copy of the Consumer Protection (Second Amendment) Rules, 1995 (Hindi and English versions) published in Notification No.G.S.R. 759(E) in Gazette of India dated the 21st November, 1995, under sub-section (1) of section 31 of the Consumer Protection Act, 1986.

[Placed in Library. See No. LT-8532/95]

14.04 hrs.

### **COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

#### **Forty-seventh Report**

[English]

(SHRI SIVAJI PATNAIK (BHUBANESWAR) : I beg to present the Forty-seventh Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

14.04 1/2 hrs.

### **BUSINESS ADVISORY COMMITTEE**

#### **Fifty-seventh Report**

[English]

SHRI PAWAN KUMAR BANSAL (CHANDIGARH) : I beg to present the Fifty-seventh Report of the Business Advisory Committee.